सहानुभूनि के साथ विचार नहीं हुआ। क्या मंत्री महोदय इस बारे में केवल सूचना ही न देकर यह जांच भी करायेंगे कि ये आवेदन पत्र स्वीकृत क्यों नहीं हुए?

SHRI HANUMANTHAIYA: Several Members are aware that when they made representation regarding cooperative societies in Punjab and Haryana, I have conceded the request. If my hon, friend has got any particular application in view, I will consider it provided he brings it to my notice.

श्री हकम चन्द कछवाय : मत्री महोदय ने कहा है कि रेलवे कैन्टीनों में काफी लाभ हआ है। लेकिन जो प्राइवेट लोग भोजनालय चला रहे हैं. उनसे रेलवे को उतना फायदा नही हआ है, जितना कि उन प्राइवेट ठेकेदारों को। इन ठेकों के लिए लाखों रुपये की रिक्वत ली जाती है। बम्बई और दूसरे बड़े बड़े नगरों में यही स्थिति है। क्या मत्री महोदय यह प्रथा चाल् करेंगे कि इन भोजनालयों के लाइसेन्स नीलाम किये जायें और सबसे अधिक पैसा देने वालों को ही दिये जायें ? इन भोजनालयों मे जो कर्मचारी काम करते है उनका भविष्य बिल्कल अन्धकारमय है। उनको ठीक तनस्वाह नही मिलती है और न उनकी सर्विस की कोई गारण्टी है। क्या मंत्री महोदय उन कर्मचारियों की स्थिति को सुधारने के लिए कोई व्यवस्था करने जा रहे हैं ?

SHRI HANUMANTHAIYA: On the recommendation of a Committee long time ago, we introduced departmental catering. If I understand him correctly, he wants that departmental catering should be abolished. That is not the intention of the Government. So far as the price and other things are concerned, as and when we received information, we deal with it. Also, there is a vigilance department which makes suo motu enquiries. We are doing these things.

श्री हुकम चन्द कछवाय: अध्यक्ष महोदय, मैंने थह भी पूछा है कि इन दुकानों पर जो कर्मवारी काम करते हैं, कई साल काम करने के बाद भी उनको निकाल दिया जाता है। एक ठेकेदार उनको रखता है और जब दूसरा ठेकेदार बाता है, तो वह उनको निकाल देता है। मैं यह जानना चाहता हूं कि उन लोगों की सर्विस पक्की हो, इसके लिए मंत्री महोदय क्या व्यवस्था करने जा रहे है।

SHRI K. SURYANARAYANA: The hon. Minister said that the food and servicing also is good, not very bad. But so far as our knowledge goes, while servicing might be good, the quality of food is deteriorating day after day as can be seen the way in which the kitchens in the dining cars are run. In view of this, will the Government consider to serve food in packets as they are serving in Rajdhani Express and in aeroplanes also?

SHRI HANUMANTHAIYA: In fact, that is a suggestion which has already been accepted and they are going to implement that suggestion.

SHRI B. S. MURTHY: I would like to know....

MR. SPEAKER: You should have caught my eye.

SHRI B. S. MURTHY: Shall I put the question?

MR. SPEAKER: You have already started it. It is all right.

SHRI B S. MURTHY: Thank you.

As the nation is expecting that the cooperatives should be encouraged, may I know what is being done by the Railways to make special efforts to see that catering is slowly decentralised and given to the cooperative societies?

SHRI HANUMANTHAIYA: I have already answered that.

Ajoy River Project

* 1087. SHRI A. K. SAHA: SHRI SAMAR MUKHERJEE:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government are aware of the necessity and urgency to take up the Ajoy River Project Scheme between Burdwan and Birbhum in order to save the people of the adjoining areas from flood havoc; and

(b) if so, the action taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). The Government are aware of the urgency of protective measures in the lower reaches of Ajoy River in West Bengal. The State Government of West Bengal have already taken up remodelling and strengthening of the existing embankments on the river for this purpose from Parucha to Sagira on the right bank and from Nurpur to Jahanabad on the left bank. The possibility of constructing dams on the Ajoy river and its tributaries is under study by Bihar Government.

SHRI A. K. SAHA: In view of the fact that West Bengal Government had long ago given a proposal for the construction of a dam accross the Ajoy river, may I know from the hon. Minister what stands in the way of expediting this proposal?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): No dam can be constructed in the Bengal territory because there is no proper site available. The only place where dams can be constructed is on the upstream in the Bihar territory. That is why we have asked the Bihar Government to investigate the sites. They have investigated one or two sites and they have been found not suitable from the point of view of submersion and from the point of view of suitability of the rock.

SHRI A. K. SAHA: May I know from the hon. Minister whether the Government will consider to include it in the Fourth Plan?

DR. K. L. RAO: As I submitted already, it is a question of the Bihar Government coming forward with some dam sites. I think, they will do and then only the question of inclusion in the Fourth Plan will arise.

SHRIS. C. SAMANTA: I would like to know what recommendations were made by the Man Singh Committee about this project. I want to know why that recommendation has not been taken up as yet. DR. K. L. RAO: The Man Singh Committee recommended strengthening of the embankments and the construction of the reservoir higher-up. That is a general recommendation. As I said earlier, it is a question of the Bihai Government and they have got to look into the possibility of finding a suitable dam site. We cannot force them to agree to the Committee's recommendation which is outside their territory altogether.

मारतीय रेलवे के लाइसेंस प्राप्त कुलियों से ली जाने वाली लाइसेन्स फीस

*1088. भी बी० आर० शुक्ल: क्या रेल मत्री यह बताने की कृपा करेंगे कि:

- (क) भारतीय रेलवे पर काम करने वाले लाइसेंस प्राप्त कुलियो से लाइसेंस फीस के रूप मे कुल कितनी राशि वसूल की जाती है;
- (स) उक्त धनराशि किस प्रकार सर्च की जाती है;
- (ग) क्या उक्त घनराशि से लाइनेंस प्राप्त कुलियो को सुविधाएं प्रदान करने की कोई व्यवस्था है; और

(घ) यदि हा, तो वे सुविधायें क्या है ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) The total amount of licence fee realised from licensed porters working on Indian Railways during the financial year ending 31-3-1971 was Rs. 9,35,738.55 p;

- (b) The above sum is entirely spent on the cost of uniforms supplied to porters and supervision:
 - (c) No Sir;
 - (d) Does not arise.

SHRI B. R. SHUKLA: May I know how much amount out of this entire amount has been spent on uniforms?

SHRI HANUMANTHAIYA: I understand Rs. 3.57 lakhs approx. has been spent on uniforms.